

CNR (Case Number Record) number :

All cases under CIS now comes with the unique feature of Case identity number called as

CNR Number	PBJL01-015294-2016	MLSH04-000548-2017	TNSA06-000398-2017
State code (2 digits)	PB (Punjab)	ML (Meghalaya)	TN (Tamil Nadu)
District Code (2 digits)	JL (Jalandar)	SH (East Khasi district)	SA (Salem district)
Establishment Code (2 digits)	01 (District and sessions court Establishment)	04 (Chief Judicial Magistrate Establishment)	05 (Principal District Munsif Establishment)
Case filing number (6 digits)	014824 (Case number)	000548 (Case Number)	000470 (Case Number)
Filing year (4 digits)	2015 (Filing Year)	2017 (Filing Year)	2017 (Filing Year)
Total (16 digit) (State code) (District code) (Establishment code) (Case filing number) (Filing year)	(PB)(JL)(01) (014824)(2015) (Total 16 digits)	(ML)(SH)(04) (000548)(2017) (Total 16 digits)	(TN)(SA)(05) (000470)(2017) (Total 16 digits)

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number. Earlier if a litigant says

OS 1/2016 or CC 1/2016 all the

munsif court and all the criminal

court will be having the same

one such in each courts and it

becomes

identify it. Hence, unique case

identification

assigned to all cases

real revolutionizing tool. Now under CNR number every case in District Judiciary will get a

unique Identification number and the identification of the case becomes easy with this

CNR number Creating a CNR number itself is a big task. Just imagine we have to create a

number unique for all cases all over India and that number should not be repeated and we

should continue the said number hereafter. So we need such a unique number. In CIS 2.0

the said challenge is well met by creating a 16 digit number which contains the State code

- District code Establishment code Case filing number year of the case.